Scheme for repair, renovation and restoration of water bodies

- 773. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether it is a fact that the Central Government had approved a State Sector Scheme for repair, renovation and restoration of water bodies during the Eleventh Five Year Plan;
 - (b) if so, the details thereof; and;
 - (c) what were the targets fixed and achievements made?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) Yes, Sir.

- (b) The Government had approved a State Sector Scheme for Repair, Renovation and Restoration of Water bodies with two components (i) one with domestic support with an outlay of Rs. 1250 crore and (ii) another with external assistance with an outlay of Rs. 1500 crore for implementation during Twelfth Plan Period. Under the scheme with domestic support, funding is in the ratio of 90:10 (Centre:State) for special category states (North Eastern States, hilly states *i.e.* Himachal Pradesh, Jammu and Kashmir and Uttarakhand and undivided Koraput, Bolangir and Kalahandi (KBK) Districts of Odisha) and drought prone/tribal areas/naxal affected areas of other States. The water bodies lying in the General Area of non-special category states are also funded in the ratio of 25:75 (Centre:State). Under the scheme covered by external assistance, the Government of India provides grants to the extent of 25% and borrows necessary funds as loan from World Bank, 75% state share is to be borrowed from the World Bank by the concerned States.
- (c) Under the scheme with domestic support, 3341 water bodies have been taken up out of which works have been completed in 1736 water bodies. Under the scheme with external support, 10887 water bodies have been taken up for restoration in four States out of which works have been completed in 4244 water bodies.

Cauvery Water Disputes Tribunal

- 774. SHRI N. BALAGANGA: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether the Centre has notified the award of the Cauvery Water Disputes Tribunal (CWDT);